### RAJYA SABHA

Tuesday, the 22nd January. 1985/2 Magha, 1906 (Saka)

The House met at eleven of the clock, Mr. Chairman in the Chair.

#### ORAL ANSWERS TO QUESTIONS

Disappearance of Top Secret Films of Defence Installations

\*41. SHRI RAMCHANDRA BHARADWAJ:† SHRI J. P. GOYAL:

Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that top secret films on the latest radars, submarine; planes and defence installations in the country which were sent for processing to a private laboratory in Bangalore during the past few years are alleged to have disappeared;
- (b) if so, how many such films are missing;
- (c) what is the name of the private laboratory in Bangalore to which these films were sent for processing;
- (d) whether it is also a fact that the case has since been handed over to the C.B.I. for investigation;
- (e) if so, what is the outcome thereof; and
- (f) what action has been taken by Government in the matter on the basis of the C.B.I. investigation?

THE MINISTER OF DEFENCE (SHRÏ P. V. NARASIMHA RAO): (a) to (c) No Top Secret or Secret film on radars, submarines, planes or other defence installations were sent to any private laboratory for processing during the past few years.

The Armed Forces Film & Photo Division of the Ministry of Defence had, however, been entrusting the processing work of certain films intended

†The question was actually asked on the floor of the House by Shri Ramachandra Bharadwaj. for use in training, to M/s Vasanth Colour Laboratories Pvf. Ltd. of Bangalore since December, 1981.

This firm is on the panel of Laboratories for processing of film material of the Films Division of the Ministry of Information and Broadcasting.

The work on three such films titled "Patrolling", "Characteristics of Terrain (Jungles)" and "Pechora Guided Weapon System", none of which has a Secret or Top Secret classification had not been completed in time by the laboratory. The negatives of these films were, therefore, collected back on 9-4-1984.

It is not correct to say that any top secret or secret film sent for processing is missing or has disappeared.

(d) to (f) On the basis of a written complaint filed by the Ministry of Defence, about non-return of the raw films given by the Ministry for making positives, a case has been registered by the State Police on 29-8-84 under Section 406/IPC and is under investigation.

श्री रामचन्द्र भारद्वाज : उत्तर में कहा गया है कि पिछले कुछ वर्षों में राडारों, पनडुब्बियों, हवाईजहाजों श्रौर रक्षा प्रतिष्ठानों से संबंधित कोई भी परम गप्त या गप्त फिल्म प्रोसेसिंग के लिये किसी गैर-सरकारी प्रयोगशाला को नहीं दी गई है ग्रौर फिर इसके दूसरे हिस्से में कहा गया है कि पिछले कुछ वर्षों से यानी 1981 से सचना ग्रीर प्रसारण मंत्रालय द्वारा फिल्म संबंधी सामग्री के प्रोसेसिंग का कार्य करने वाली प्रयोगशालाग्रों की सुची में शामिल है ग्रौर मैसर्स वसन्त कलर लेबोरेटरीज में फिल्मों के प्रोसेसिंग का काम किया जा रहा है। तो सर्व प्रथम मैं यह जानना चाहता हूं कि भ्रगर प्रोसेसिंग के लिये बाहर दिया जाता है और अगर पिछले कुछ वर्षों से नहीं दिया गया है तो कितने वर्षों से नहीं दिया गया है उसको जो पहले दिया जाता था, उसका क्या हाल हम्रा ?

दूसरी बात जो इससे जुड़ी हुई है वह यह है कि ग्रागे चलकर जो फिल्में ग्राप वसन्त लेबों रेटरीज को देते हैं तो क्या निगेटिव वापस ले लेते हैं ? ग्रार रा-मैटीरियल ग्रापको वापिस नहीं मिलता है तो फिर इसमें क्या यह नहीं है कि उस रा-मैटीरियल का इस्तेगाल ग्राप ही के डाक्मेंट्स की नकल करने के नियं कर लिया गया हो । ग्रगर ग्रापके पास प्रवना प्रोमेसिंग का प्रबंध है तो मै समझता हुं कि यह काम जो ग्राप प्राइवेट शोसेंसिंग कंप-नियों को देते हैं, उनको देने की ग्रावस्थकता नहीं है ?

Oral Answers

थो पो० बो० नरसिंह राख: श्रीमन्, बात गह है कि प्रश्न में यह पूछा गया है कि top secret films on the latest radars, submarines, planes and defence installations . . . \*\*

यह ग्रापने पछा है। इसका जो क्ल भिफिकेशन है टा। सीकेट, सीकेट, रेस्ट्रिक्टेट का इस प्रकार टाप सीऋट में श्राती है वे फिल्मस जिनका स्रापने जिक्र किया है । ऐसी फिल्में दी गई हैं यह मेरे मतलब था । इसलिये मैने कहा No top secret or secret film on radars, etc. has been sent to any private laboratory. इसका मतलब यह है कि ऐसी फिल्मे हम खुद अपने पास बनाते हैं, किसी प्राइवेट लेबोरे-टरी में नहीं भेजते हैं। यह ग्रापका कहना विल्क्त सही है कि अगर हमारे पास कलर प्रोसेसिंग की सहलियत होती तो हमको काई भी फिल्म बाहर भेजन की बावश्वकता नहीं होती। अब हमने अह फैसला कर लिया है कि कोई भी फिल्म, रेस्ट्क्टेड न भी हो , वह भी हम उनके पास नहीं भेजेंगे। ये हम ग्रपने पास बनायेंगे जब कलर की सुविधायें हो जायेंगी। ग्रभी ब्लेक एंड व्हाइट में बना लेगे । या फिर एक पञ्लिक सेक्टर अंडरटेकिंग में यह बन रहा है। उन्होने कहा है कि हम श्रापको बना कर दे सकते हैं। वह केरल में है श्रोर वह प्राइवेट नहीं है, पब्लिक श्रंडरटेकिंग है।

The Kerala State Film Development Corporation, Ltd., Trivandrum, which is a public sector agency, able to handle all contingent processing werk on mutually acceptable terms. All such printing processing work, including that of unclassified nature, will be given to that agency. उनसे हम बात कर रहे है। उन से बात तय होगी तो उनको देंगे, नही तो ऐसी चीजें हम खद ब्लंक एंड व्हाइट में बना लेगे जब तक हमारे पास रंगीन बनाने की सहलियत नही होगी ।

थी। रामचन्द्र भारद्वाज : मान्यवर, जासुसी का जो जाल बिछा हमा है स्रौर जिस तरह उच्चासीन ग्राधिकारी इससे संबंधित हैं माननीय राजीव जी के नेतत्व में उनका भंडा फोड़ हो रहा है। उनके साथ कार्यवाही की जा रही है। ऐसी सचना मिली है, पत्नो में भी आया है कि वहां की सी० बी० आई० इस बेश को देखना चाहती थी मगर रक्षा मंत्रालय के कतिपय ग्रधिकारियों की सलाह पर यह काम स्थानीय पुलिस को दिया गजा। क्या यह उचित नहीं होता कि सी० बी० ग्राई० उराकी छानवीन करती तो शायद कोई टैक मिलता ?

थां। पो० बी० सर्सिह राव : मेरी सूचना यह है कि सी० बी० ग्राई० ने खद यह कहा है कि चकि राज्य सरकार ने इस पर एक मुकदमा दायर र दिया है, इसलिये हमारा कोई इसमे काम नहीं है। मैं माननीय सदस्य से सहमत हं कि सी० बी० श्राई० का उसमे कोई काम होता तो उनको करना चाहिये था लेकिन उन्होंने खुद कहा है कि हमारी स्नावध्यकता नहीं रही । --लेकिन माननीय सदस्य की सुचना को मैं लेता है और उसकी एक बार फिर जांच कराऊंगा ।

SHRI J. P. GOYAL: I welcome the statement of the llon'ble Minister that hereafter there will be no film sent to private concerns for processing and his own Department will up this work. Of course, the Hon'ble has also said that this was not top secret. But to me everything relating to defence is secret. question is, what is the reason why this firm has not returned the film? This news appeared in the Indian Express of 1st September 1984. Since then what action was taken against this firm by your officers in the Defence Ministry? Why are they not returning it? What action have you taken against the officers of the firm? It is possible that this firm might have divulged it to foreign countries as has happened just now.

SHRI F. V. NARASIMHA RAO. Raw film has since been received from them not fully, but to a large extent. Evidently, they have used this or diverted this raw film for some other work which they were doing. We have lodged a complaint and the case is pending. It is not proper for me to go into details or speculate on the facts of the case because it under investigation.

SHRI JASWANT SINGH. This is a matter connected with espionage. Would the Hon'ble Minister of Defence comment upon, confirm or deny that in the recent espionage that is currently making news and on which two successive statements have been made in the House, the Ministry of Defence have lost the following documents. . .

SHRI P. V. NARASIMHA RAG: What is it?

MR. CHAIRMAN: Has the Ministry of Defence lost some documents?

### SHRI JASWANT SINGH:

- (1) Total projects projection defence till 1990,
- (2) Total modification made to weapon system in combat equipment:
- (3) Total plans for the new laser weaponry adapted both to ground attacks and aircraft;
- plans, aggression (4) Defence plans, including those against Pakistani nuclear installations;
- (5) Total brigade command and plans for action and area level sensitives action in the counter border areas including the DI sector in Ladakh;
- Counter-intelligence docu-(6) ments; and

(7) Details of the progress of nuclear research at the Defence search Laboratories as well BARC.

to Questions

SHRI P. V. NARASIMHA RAO. Sir, ...

MR. CHAIRMAN: Just one minute. I will find out whether it is found relevant at the end. I do not want to stop a person when he is making out a point. At the end of it, I will find out whether it is relevant to the question before us. Please go ahead, Mr. Jaswant Singh.

SHRI JASWANT SINGH: Sir, it is for you to rule that it is not a relevant question. I would now like to request the honourable Defence Minister to let me know whether suggestion has come to them in thelight of all that has come out now, the espionage episode. Has any suggestion ever come up before the Ministry of Defence for consideration to the effect that all the Central Secretariat PAs and Private Secretaries. who are currently employed in sensitive establishments be replaced combatants in uniform? If any such suggestion had come up before Ministry, for consideration, did you accept it or not? If you did not accept it, why did you not accept it?

MR CHAIRMAN: I am afraid the question does not arise out of the one hefore us. The question before us is relating to the processing of films and, therefore, I do not think it calls for an answer Now I will give you another chance if you want to put a question on this particular subject Yes, Mr. Sukomai Sen.

SHRI SUKOMAL SEN: Sir, I would like to know whether any other private laboratory has been engaged by the Defence Ministry for processing the Defence materials and, if so, which are the laboratories. I would also like to know whether, after experiencing what has been soing on in Delhi nowadays, afer the espionage network that has been unear-

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thed, the Government is thinking of withdrawing all the materials from the private laboratories that are still with them.

SHRI P. V. NARASIMHA RAO: Sir, I do not have readily with me a full list of the laboratories which we have been making use or have made use of. know that in the past some laboratories in Bombay were utilised for this purpose. But we found that they had already heavy work-load and they were not attending to our films promptly. So, we had diverted in 1981, as I said, some of these films to Bangalore, to this firm, Vasanth Laboratories. Incidentally, this is the only case and this is the first instance failure on the part of a private laboratory engaged in film processing work on behalf of the Ministry of Defence. on this one and solitary instance, have now taken a decision not to entrust this work to any private laboratory

SHRI SHANKARRAO NARAYAN-RAO DESHMUKH: Sir I though that the Defence Ministry had its own film processing laboratory, especially for processing colour films. But, if they have got their own laboratories why were not the films sent there?

SHRI P. V. NARASIMHA RAO: I have already submitted that neither we nor even the Information and Broadcasting Ministry, that is, their Films Division, have this colour facility at this moment.

SHRI SURESH KALMADI: Sir, I am really very surprised to note that the Deence Ministry has been so complacent. Sir, in the answer given by the honourible Minister, he has said that the film, 'Pechora Weapon System", is not a Top Secret or Secret film, I am very very urprised that a film on the missiles has peen entrusted to a private laboratory. You say you have your own laboratory, ut that is black and white, and that you 'on't deal with colour. I do not why you are having this colour manta, everything in colour, colour TV, and so n. Here also, Sir, a film dealing with a lefence missile is going to a private laboatory. I think the Government is keepig back something. I would like to know ow the Government has assumed

the film which has not been returned is raw material. It is taw that it has not been actually filmed. On what basis have you made the assumption that the quantity of film which is missing is raw film and not film which has got all these vital Defence installations on them?

SHRI P. V. NARASIMHA RAO: I have already submitted that there is a particular classification of these films: top secret, secreat, confidential, restricted and unrestricted. Like that, five or six kinds of classification are there. And I have said categorically that the first two-top secret and secret—are done in our presence. (interruption) This is meant only for training. That is why it was given to them. It was not classified as top secret or secret.

## Visakhapatnam Steel Plant

\*42. PROF. B. RAMACHANDRA RAO:†

# SHRIMATI USHA MALHOTRA:

Will the Minister of STEEL, MINES AND COAL be pleased to state:

- (a) whether the Visakhapatnam Steel Plant has been designed adopting a technology which is already obsolete:
- (b) if so, what is the cost of production at this plant compared to those based on recent technology; and
- (c) whether it is possible to switch over at this stage to the latest technology so as to make this Plant viable and economical?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL (SHRI K. NATWAR SINGH): (a) No. Sir.

(b) and (c) Do not arise.

PROF. B. RAMACHANDRA RAO: I would like to refer to the answer given by the former Minister, Mr. N.K.P. Salve,

<sup>†</sup>The question was actually asked on the floor of the House by Prof. B. Ramachandra Rao.